

NOTICE

IT IS HEREBY NOTIFIED for the information of the Advocates, litigants and parties appearing in person that on **27th and 28th February, 2020** :

I

The regular Division Bench comprising of the **Hon'ble Shri Justice M. S. Sonak** and the **Hon'ble Smt. Justice M. S. Jawalkar** will not be available for the Judicial work. The reconstituted Division Bench comprising of the **Hon'ble Shri Justice M. S. Sonak** and the **Hon'ble Kum. Justice Nutan D. Sardessai** will take up the extant Judicial assignment of the Division Bench.

II

The specially constituted Division Bench for Thursday (evening session) comprising the **Hon'ble Shri Justice Dama Seshadri Naidu** and the **Hon'ble Kum. Justice Nutan D. Sardessai** will not be available.

III

The **Hon'ble Kum. Justice Nutan D. Sardessai** sitting singly will not be available for judicial work. The urgent mentioning and placing of the matters pertaining to the Court presided over by the **Hon'ble Kum. Justice Nutan D. Sardessai** is allowed before the **Hon'ble Shri Justice Dama Seshadri Naidu** in Court Room No.3.

By Order,

**High Court of Bombay at Goa,
Panaji, Goa**

Date : 26th February, 2020

Sd/-

**(Kiran A. Bagi)
Registrar Judicial**